

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 92 of 2012 &
I.A. No. 397 of 2012**

Dated : 20th January, 2014

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

PSERC & Ors. ... Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, Post the
matter on **26.02.2014.**

COURT MATER